

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**INDO ALUSYS INDUSTRIES LIMITED**  
**OPERATING IN ALUMINIUM EXTRUDED PRODUCTS**

{Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016}

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	INDO ALUSYS INDUSTRIES LIMITED PAN- AAACM5489L CIN: U74999DL1979PLC009937
2.	Address of the registered office	B-292, OFFICE NO. 303, Chandra Kanta Complex New Ashok Nagar, New Delhi - 110096.
3.	URL of website	<a href="http://www.indoalusys.com/about.html">http://www.indoalusys.com/about.html</a>
4.	Details of place where majority of fixed assets are located	All plant and machinery at the site of Job work contract with L&T at Chhatarpur, Delhi near Asola Wild Life Sanctuary
5.	Installed capacity of main products/ services	Only Job work contract with L&T Chhatarpur near Asola Wild Life Sanctuary for fixing Aluminium Doors and Windows in buildings under construction.
6.	Quantity and value of main products/ services sold in last financial year.	Corporate debtor has achieved turnover of Rs. 3.74 Crore during FY 2023-24.
7.	Number of employees/ workmen	Corporate debtor has 2 employees.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by sending e-mail to RP on email id - <a href="mailto:cirp.indoalusys@gmail.com">cirp.indoalusys@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by sending e-mail to RP on email id - <a href="mailto:cirp.indoalusys@gmail.com">cirp.indoalusys@gmail.com</a>
10.	Last date for receipt of expression of interest	05-08-2024 (original) 15-02-2025 (revised)
11.	Date of issue of provisional list of prospective resolution applicants	17-02-2025
12.	Last date for submission of objections to provisional list	22-02-2025
13.	Date of issue of final list of prospective resolution applicants	25-02-2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	27-02-2025
15.	Last date for submission of resolution plans	29-03-2025
13.	Process email id to submit EOI	<a href="mailto:cirp.indoalusys@gmail.com">cirp.indoalusys@gmail.com</a>

*Manish Agarwal*

**Manish Agarwal**

Resolution Professional

Registration Number: IBBI/IPA-001/IP-P-02723/2022-2023/14176

AFA No. AA1/14176/02/311225/107482 valid till 31.12.2025

Registered Address: Metcalfe Tower, 56, Metcalfe Street,  
3<sup>rd</sup> Floor, Room – 3B, Kolkata – 700013

For Indo Alusys Industries Limited

Date: 31.01.2025

Place: Kolkata



# SHYAM CENTURY FERROUS LIMITED

CIN: L27310ML2011PLC008578

Regd. Office : Vill.: Lumshnong, PO: Khaliehriat,  
Dist. East Jaintia Hills, Meghalaya - 793210, Phone: 0365-278215, Fax: (033)22483539  
Email: investors@shyamcenturyferrous.com; website: www.shyamcenturyferrous.com

## Extract of Unaudited Financial Results for the Quarter and Nine months ended 31st December, 2024

(₹ in Lacs)

Particulars	Quarter ended			Nine months ended		
	31.12.2024 (Unaudited)	30.09.2024 (Unaudited)	31.12.2023 (Unaudited)	31.12.2024 (Unaudited)	31.12.2023 (Unaudited)	31.03.2024 (Audited)
Total Income from Operations	3,431.26	3,427.95	3,384.72	9,685.68	10,397.97	14,670.66
Net Profit/(Loss) for the period (before tax, after exceptional items and / or extraordinary items)	0.47	(368.91)	162.10	(644.71)	352.54	131.54
Net Profit/(Loss) for the period (after tax, exceptional items and / or extraordinary items)	6.33	(229.58)	120.27	(493.30)	243.21	72.66
Total Comprehensive Income for the period (comprising profit/(loss) for the period after tax and other comprehensive income after tax)	686.81	494.25	118.53	909.41	237.99	66.25
Paid up Equity Share Capital (Face Value of ₹ 1/- each)	2,121.73	2,121.73	2,121.73	2,121.73	2,121.73	2,121.73
Earnings Per Share (of ₹ 1/- each)						
-Basic & Diluted (Not annualised) (₹)	0.00	(0.11)	0.06	(0.23)	0.11	0.03

### NOTES TO FINANCIAL RESULTS:

- The above unaudited financial results have been reviewed by the Audit Committee and thereafter approved by the Board of Directors at their respective meetings held on 30th January, 2025.
- The Company is primarily engaged in the manufacture and sale of ferro silicon. There are no separate reportable segments as per Ind AS 108, "Operating Segments".
- The above is an extract of the detailed format of quarterly financial results filed with the Stock Exchanges under Regulation 33 of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the quarterly financial results for the quarter ended 31st December 2024 is available on the websites of the Stock Exchanges, www.nseindia.com, www.bseindia.com, and on the Company's website www.shyamcenturyferrous.com. The same can also be accessed through the QR code given below.



Date: 30th January, 2025  
Place: Kolkata

By order of the Board  
For Shyam Century Ferrous Limited  
Sd/-  
Aditya Vimalkumar Agrawal  
Managing Director  
DIN : 03330313

## Godrej Housing Finance Limited

CIN: U65100MH2018PLC315359  
Reg Office: Godrej One, Pirojshanagar, Eastern Express Highway, Vikhroli (East), Mumbai - 400 079  
Tel - 022 68815555 | Website: https://housingfinance.godrejcapital.com/  
Email: ghfl.secretarial@godrejhf.com

HOUSING FINANCE  
A Godrej Capital Company

### STATEMENT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER ENDED DECEMBER 31, 2024

Godrej Housing Finance Limited ("the Company") hereby informs that the Board of Directors of the Company at their meeting held on Wednesday, January 29, 2025, have inter-alia, considered and approved the Unaudited Financial Results for the quarter ended December 31, 2024 along with Limited Review Report issued by the Statutory Auditors of the Company.

In compliance with Regulation 52 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 (as amended from time to time) the aforesaid Results have been published on the website of the Company (https://housingfinance.godrejcapital.com/information\_and\_policies/content/ghfl/ghf-outcome-of-bm-december-2024.pdf), website of the National Stock Exchange of India Limited (https://nsearchives.nseindia.com/content/debt/WDM/GHFL\_29012025164724\_GHFL.pdf) and website of the BSE Limited (https://www.bseindia.com/x-ml-data/corpfiling/AttachLive/ead123d1-2937-47a5-bf8c-dadfdb3ebd3.pdf). The same are now being made available through Quick Response Code ("QR Code") given below:

For and on behalf of the Board of Directors of  
Godrej Housing Finance Limited

Sd/-  
Pirojsha Godrej  
Non Executive Chairperson  
DIN: 00432983

Scan the QR code to view Financial Results on Website of the Company

Scan the QR code to view Financial Results on Website of National Stock Exchange of India Limited

Scan the QR code to view Financial Results on Website of BSE Limited

Place: Mumbai  
Date: January 29, 2025

# SHREE जंग रोधक CEMENT



घर की ढाल, सालों साल



Shree Cement Limited

Regd. Office : Bangur Nagar, Beawar-305901, Rajasthan | Phone: 01462 228101-6 | Fax: 01462 228117/119  
E-mail: shreebwr@shreecement.com | Website: www.shreecement.com | CIN: L26943RJ1979PLC001935

## EXTRACT OF CONSOLIDATED UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND NINE MONTHS ENDED ON 31ST DECEMBER, 2024

₹ in Crore

Sr.No.	PARTICULARS	Quarter ended 31.12.2024 (Unaudited)	Nine Months ended 31.12.2024 (Unaudited)	Quarter ended 31.12.2023 (Unaudited)	Year ended 31.03.2024 (Audited)
1	Total Income from Operations	4683.46	14182.10	5340.94	21001.92
2	Net Profit for the period before Taxes	224.71	553.84	912.64	2959.20
3	Net Profit for the period after Taxes	193.72	548.81	701.85	2396.16
4	Total Comprehensive Income for the period (Comprising Profit for the period after tax and other Comprehensive Income after tax)	260.04	634.01	706.60	2435.94
5	Paid-up Equity Share Capital (Face value ₹ 10/- per share)	36.08	36.08	36.08	36.08
6	Reserves (excluding Revaluation Reserve)	21103.87	21103.87	20165.06	20666.84
7	Securities Premium Account	2408.63	2408.63	2408.63	2408.63
8	Net worth	21139.95	21139.95	20201.14	20702.92
9	Outstanding Debt	1439.42	1439.42	1867.37	1474.92
10	Debt-Equity Ratio (in times)	0.04	0.04	0.07	0.05
11	Earnings Per Share (of ₹ 10/- each) - (Not Annualized)				
	1. Cash (in ₹)	268.34	734.49	309.56	1203.38
	2. Basic & Diluted (in ₹)	53.61	152.01	194.54	663.98
12	Capital Redemption Reserve	15.00	15.00	15.00	15.00
13	Debtenture Redemption Reserve	-	-	-	-
14	Debt Service Coverage Ratio (in times)	20.78	11.11	25.70	3.58
15	Interest Service Coverage Ratio (in times)	20.78	17.94	25.70	19.80

### Notes:

- The above results were taken on record at the meeting of the Board of Directors held on 30th January, 2025. The results have been reviewed by the Statutory Auditors
- Key Standalone Financial Information:-

₹ in Crore

PARTICULARS	Quarter ended 31.12.2024 (Unaudited)	Nine Months ended 31.12.2024 (Unaudited)	Quarter ended 31.12.2023 (Unaudited)	Year ended 31.03.2024 (Audited)
Total Income from operations	4350.36	13224.22	5008.49	20037.77
Net Profit for the period before Taxes	259.00	654.60	966.38	3045.63
Net Profit for the period after Taxes	229.41	640.25	734.23	2468.44

3. The above is an extract of the detailed format of financial results for the quarter and nine months ended 31st December, 2024 filed with the Stock Exchanges under regulations 33 & 52 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, as amended. The full format of the standalone and consolidated financial results for the quarter and nine months ended Decmbr 31, 2024 are available on the websites of the Stock Exchanges ([www.bseindia.com](http://www.bseindia.com) and [www.nseindia.com](http://www.nseindia.com)) and on the company website viz. [www.shreecement.com](http://www.shreecement.com). The results can also be accessed by scanning the Quick Response Code given below.

4. For the other line items referred in regulation 52(4) of the Listing Regulations, pertinent disclosures have been made to the Stock Exchanges ([www.bseindia.com](http://www.bseindia.com) and [www.nseindia.com](http://www.nseindia.com)) and on the company website viz. [www.shreecement.com](http://www.shreecement.com).



Place: Kolkata  
Date: 30th January, 2025  
For details e-mail at : subhash.jajoo@shreecement.com

By order of the Board  
For SHREE CEMENT LIMITED  
(H.M. Bangur)  
Chairman  
DIN: 00244329

Customer Care: 1800 1022 | bangurcare@shreecement.com

## FORM G INVITATION FOR EXPRESSION OF INTEREST FOR INDO ALUSYS INDUSTRIES LIMITED OPERATING IN ALUMINIUM EXTRUDED PRODUCTS

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

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5. Installed capacity of main products/ services	Only Job work contract with L&T Chhatrapur near Asola Wild Life Sanctuary for fixing Aluminium Doors and Windows in buildings under construction.
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15. Last date for submission of resolution plans	29-03-2025
16. Process email id to submit Expression of Interest	<a href="mailto:cirp.indoalusys@gmail.com">cirp.indoalusys@gmail.com</a>

Sd/-  
Manish Agarwal  
Resolution Professional  
Registration Number: IBBVI/PA-001/JP-P-02723/2022-2023/14176  
AFA No. AA1/14176/02/311225/107482 valid till 31.12.2025  
Registered Address: Metcalfe Tower, 56, Metcalfe Street, 3rd Floor, Room - 3B, Kolkata - 700013  
Date: 31.01.2025  
Place: Kolkata  
For Indo Alusys Industries Limited

## "IMPORTANT"

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## Defence Electronics and beyond



'Har Ek Kaam Desh Ke Naam'



QUALITY, TECHNOLOGY, INNOVATION

## BHARAT ELECTRONICS LIMITED

(A Govt. of India Enterprise under the Ministry of Defence)

CIN: L32309KA1954GOI000787

Registered & Corporate Office: Outer Ring Road, Nagavara, Bengaluru - 560 045.  
E-mail: [secretary@bel.co.in](mailto:secretary@bel.co.in), Website: [www.bel-india.in](http://www.bel-india.in). Ph: 080-25039300

## Extract of standalone and consolidated unaudited financial results for the quarter and nine months ended 31.12.2024.

(₹ in Lakhs)

Sl. No.	Particulars	Standalone						Consolidated					
		Quarter Ended		Nine Months Ended		Year Ended	Quarter Ended		Nine Months Ended		Year Ended		
		31.12.2024	30.09.2024	31.12.2023	31.12.2024	31.12.2023	31.03.2024	31.12.2024	30.09.2024	31.12.2023	31.12.2024	31.12.2023	31.03.2024
		(Unaudited)	(Unaudited)	(Unaudited)	(Audited)	(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Audited)	(Audited)	(Audited)	
1.	Total revenue from operations	5,75,612	4,58,341	4,13,669	14,53,830	11,64,085	20,16,939	5,77,069	4,60,490	4,16,216	14,61,916	11,70,416	20,26,824
2.	Net profit for the period before tax and exceptional items	1,75,415	1,45,088	1,17,226	4,24,237	2,94,895	5,33,456	1,74,362	1,44,520	1,13,195	4,23,174	2,87,614	5,26,621
3.	Net profit for the period before tax after exceptional items	1,75,415	1,45,088	1,17,226	4,24,237	2,94,895	5,33,456	1,74,362	1,44,520	1,13,195	4,23,174	2,87,614	5,26,621
4.	Net profit for the period after tax and exceptional items	1,31,606	1,09,127	89,330	3,18,347	2,23,648	4,02,000	1,31,160	1,09,278	86,026	3,19,566	2,18,857	3,98,524
5.	Total comprehensive income for the period [comprising profit for the period (after tax) and other comprehensive income (after tax)]	1,36,166	1,07,422	85,688	3,26,427	2,26,538	3,96,236	1,35,714	1,07,573	82,383	3,27,641	2,21,747	3,92,752
6.	Paid up equity share capital	73,098	73,098	73,098	73,098	73,098	73,098	73,098	73,098	73,098	73,098	73,098	73,098
7.	Earnings per share (of ₹ 1/- each not annualised) (for continuing and discontinued operations) Basic & diluted (in ₹)	1.81	1.49	1.22	4.36	3.06	5.50	1.79	1.50	1.17	4.37	2.99	5.45

### Notes:

- The above is an extract of the detailed format of Quarterly / Annual Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulation, 2015, as amended. The full format of the Quarterly / Annual Financial Results are available on the Stock Exchange Websites ([www.bseindia.com](http://www.bseindia.com) and [www.nseindia.com](http://www.nseindia.com)) and on Company's website ([www.bel-india.in](http://www.bel-india.in)).
- The above statement of Financial Results were reviewed by the Audit Committee and approved by the Board of Directors at the meeting held on 30<sup>th</sup> January, 2025.



Place: Bengaluru  
Date: 30<sup>th</sup> January, 2025

For and on behalf of Board of Directors  
Sd/-  
Manoj Jain  
Chairman & Managing Director



